

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.66 of 2015 (SZ)**

Applicant(s)

Respondent(s)

R.Kalidass, Maravar Street  
Rameswaram  
Saidapet, Chennai and 4 others

Vs.

The Member Secretary, Tamil Nadu  
Coastal Zone Management Authority  
and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s R.Jayaprakash and Niresh  
Rajendran

M/s M.K.Subramanian & P.Velmani  
for R-1 and R-2  
Smt. H.Yasmeen Ali for R-3  
Mr.Kannan for R-4  
M/s R.Bharanidharan, T.Shanmugam  
& P.K. Harinathbabu for R-5  
Mr.M.Arokiyaraj for R6

Note of the Registry	Orders of the Tribunal
Item No. 4	<p>Date: 10th July, 2017</p> <p>Pleadings are completed. There is no appearance on behalf of the applicant. Post this application on 31.08.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>